



BEFORE THE NATIONAL GREEN TRIBUNAL,  
PRINCIPAL BENCH  
NEW DELHI

ORIGINAL APPLICATION No. 611 OF 2022

**IN THE MATTER OF:**

PANNA LAL

.....APPLICANT

VERSUS

STATE OF UTTAR PRADESH & ORS.

...RESPONDENTS

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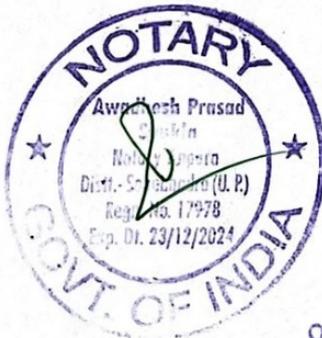
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Northern Coalfields Ltd.  
Kakri Project

Through

*[Signature]*  
**ASHUTOSH THAKUR, Adv**  
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New Lawyers Chamber,  
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Place: New Delhi  
Filed on: 08 /05/2023



8 MAY 2023

BEFORE THE NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH  
NEW DELHI

ORIGINAL APPLICATION No. 611 OF 2022

**IN THE MATTER OF:**

PANNA LAL

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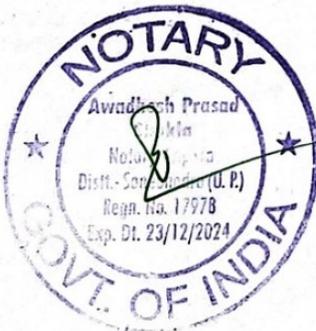
STATE OF UTTAR PRADESH & ORS.

...RESPONDENTS

**OBJECTION ON BEHALF OF RESPONDENT NO.4/ NORTHERN  
COALFIELDS LTD. TO THE REPORT DATED 11.04.2023 FILED BY  
U.P.P.C.B**

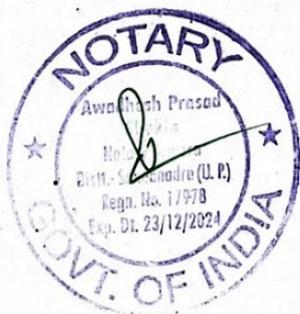
I, Indrajeet Singh , aged about 57 years, S/o Sh. Harish Chandra Singh , R/o NCL Kakri Colony, Sonebhadra, Uttar Pradesh, Presently at Sonebhadra do hereby solemnly affirm and declare as under: -

1. That I am working as the General Manager, Northern Coalfields Limited, Kakri Project, as such in my official capacity, I am well conversant with the facts and circumstances of the Present Case and also Competent to swear this Present Affidavit.
2. That this Hon'ble Tribunal vide its order dated 23.02.2023 at para 4 has recorded that "*Learned Counsel for Respondent No. 2-the UPPCB has submitted that time may be granted for analysis of chromium level in the water present due to geological condition and Respondent No. 4-NCL Kakri Project may also be directed to get the same analyzed from some government accredited laboratory*".



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3. That in compliance of directions contained in order dated 23.03.2023, the water samples were taken from 2 wells each from Kakri Raheta Village and Kakri Basi Village. The Tests was carried out by Nationally Accredited institution namely Environment Laboratory, Central Mine Planning and Design Institute Ltd. on 20.03.2023 and the level of chromium was found within permissible limits.
4. That the above report dated 20.03.2023 was filed by the Respondent no.4 before this Hon'ble Tribunal on 28.03.2023 and the same was uploaded on the official website on 12.04.2023. Surprisingly, on the same day a report dated 11.04.2023 filed by the U.P.P.C.B was uploaded on the website of this Hon'ble Tribunal wherein the water testing carried out by the U.P.P.C.B revealed chromium level beyond the permissible limits at some of the R.O. plants.
5. That in order to avoid any conflicting results the respondent no.4 was again constrained to get the water samples tested from all 11 R.O plants by another Nationally Accredited Institute namely CSIR- National Environmental Engineering Research Institute, Nagpur which also found the chromium level within permissible limits. A copy of the Water Sample Analysis Report dated 27.04.2023 is annexed herewith and marked as ANNEXURE R-4/1.
6. That it is necessary to point out that Roof top of the Community Centre has already been changed and other repairing works are under progress. New Electromagnetic Flow Meters and Energy Meters have been installed at all 11 R.O plants. All 11 R.O Plants are working to the satisfaction level of the Villagers and standards prescribed by the U.P.P.C.B. For any kind of complaint with regard to functioning of R.O plants Sh. Rovind Kumar, Project Engineer Civil has been appointed as



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grievance redressal officer the detail of whom is given on the Notice Board outside every R.O Plants. Relevant Photographs showing installation are annexed herewith and marked as ANNEXURE R-4/2 (colly).

7. That the Northern Coalfields Ltd is taking appropriate remedial action, in accordance with Statutory provisions for prevention, control and abatement of environmental pollution/degradation and for protection and improvement of environment.
8. That I say that the Annexure R-4/1 & R-4/2 annexed along with the present Affidavit are true copy of its respective original.
9. I say that averments of facts stated herein above are true to my knowledge, no part of it is false and has been derived from the official records and nothing material has been concealed therein.

११ } फ.के.के.के.के.के.  
DEPONENT 8.5.2023

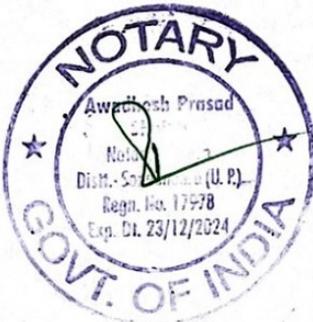
#### VERIFICATION

I, above named deponent mentioned above do hereby most solemnly affirm and verify that what is stated in the above affidavit is true to my knowledge and I believe the same to be true as per the official records of Northern Coalfield Ltd.

Verified at

on this \_\_\_\_ day of May, 2023.

११ } फ.के.के.के.के.के.  
DEPONENT 8.5.2023



8 MAY 2023



**Water Samples Analysis Report**

Report No. WTMD/2023/07		Date:03/05/2023	
Name and Address of Customer	General Manager Northern Coalfields Limited Post-Kakri, Distt-Sonbhadra <u>U.P.-231224</u>		Unique Lab Report Number (ULRN)  TC745223000000007F
	Sample Description / Type	Drinking Water	Sample Collected by Northern Coalfields Limited
Sampling location	-	Sample Quantity/ Packing	1000 mL X 33 Nos. (Jerry Can)
Date of Sampling	Samples provided by client	Date of Receipt of Sample	21/04/2023
Sampling Procedure	Sampled by Client		
Date of Start of Analysis	27/04/2023	Date of Completion of Analysis	27/04/2023

**Water Quality for NCL, Sonbhadra, Uttar Pradesh:Total Chromium**

S. No.	Village	Location	Sample Codes	Cr (mg/L)
<b>Test Method: APHA 23<sup>rd</sup> Edition 2017-3120 B</b>				
<b>BIS Limit (mg/L) (IS:10500-2012)</b>				<b>0.05</b>
<b>ICP-OES detection Limit (mg/L)</b>				<b>0.0002</b>
1.	Rehta	Near Prathmik School	R.O/01/1	0.01
			R.O/01/2	0.003
			R.O/01/3	0.003
2.	Rehta	Near Community Building	R.O/02/4	0.001
			R.O/02/5	0.002
			R.O/02/6	0.001
3.	Rehta	Near New Panchayat Bhawan	R.O/03/7	0.001
			R.O/03/8	0.001
			R.O/03/9	0.002
4.	Rehta	Near Old Panchayat Bhawan	R.O/04/10	0.003
			R.O/04/11	0.001
			R.O/04/12	0.003
5.	Rehta	Near Bhanu Tola	R.O/05/13	0.001
			R.O/05/14	0.001
			R.O/05/15	0.002
6.	Rehta	Near Rehta Park	R.O/06/16	0.002
			R.O/06/17	0.001
			R.O/06/18	0.002
7.	Rehta	Near Yadav Tola	R.O/07/19	0.002
			R.O/07/20	0.001
			R.O/07/21	0.001
8.	Rehta	Near Behra Par	R.O/08/22	0.001
			R.O/08/23	0.001
			R.O/08/24	0.001



S. No.	Village	Location	Sample Codes	Cr (mg/L)
<b>Test Method: APHA 23<sup>rd</sup> Edition 2017- 3120 B</b>				
<b>BIS Limit (mg/L) (IS:10500-2012)</b>				<b>0.05</b>
<b>ICP-OES detection Limit (mg/L)</b>				<b>0.0002</b>
9.	Bansi	Near Hanuman Mandir	R.O/09/25	0.001
			R.O/09/26	0.001
			R.O/09/27	0.001
10.	Bansi	Near Malari Tola	R.O/10/28	0.001
			R.O/10/29	0.001
			R.O/10/30	0.001
11.	Bansi	Near SRT	R.O/11/31	0.001
			R.O/11/32	0.001
			R.O/11/33	0.01

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*Barghate*  
Analyzed by *Bharghate*

*03/05/23*  
Verified & authorized by  
Quality Manager

**Conditions:**

- 1) The result given above pertain to the particular sample received for testing. / The above results are related to site / location.
- 2) The use of report for arbitration, publicity and evidence in legal dispute is forbidden except with prior written consent of CSIR-NEERI.
- 3) All disputes are subject of Nagpur jurisdiction & any correction to this report invalidates this report.
- 4) Test conducted on samples received and CSIR-NEERI is not involved in sampling.

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Annexure R-4/2

Colly



आर.ओ.प्लांट के शिकायत हेतु संपर्क करें।  
श्री रोबिन्द कुमार- उपप्रबंधक (सिविल)

• कार्यालय का पता •

परियोजना अभियंता (सिविल) कक्ष  
क्षेत्रिय महाप्रबंधक कार्यालय  
क करी. परियोजना- सोनभद्र  
पिन कोड :- 231224

दूरभाष संख्या :- 9425427549

ई.मेल आई.डी :- robindkumar@coalindia.in

आपरेटर मो.नं. :- 9455362797



